industrial activities including thermal power plants. The Maharashtra pollution Control Board has monitored carbon monoxide levels at traffic junctions in Bombay. It is observed that the carbon monoxide levels at the traffic junctions were found in the range of 8.2 to 20.8 ppm. These higher levels ate due to heavy traffic of automobiles. However, the ambient air quality levels of carbon monoxide in the residential areas! are well within the limits. However, from smoking, the ca'rbon monoxide exposure is of several orders of magnitude over the levels that have been found at various traffic junctions in Bombay.

Protection against terrorist activities in coastal areas of Ramanathapuram and Tanjore

- *13. SHRI S.K.T. RAMACHAND-RAN: Will the PRIME MINISTER be pleased to state:
- (a) what effective steps are being taken by the defence forces of India to save innocent Indians, living in the coastal areas of Ramanathapuram and Tanjore districts of Tamil Nadu, from the terrorist activities of extremists from a neighbouring country, in view of the recent abduction of customs officials who were later released after cruel treatment; and
- (b) whether Government have tationed military forces in this vulle'rable area to protect innocent citizens, in view of the need for round ihe clock vigil in this area if tsot, what steps have been taken in this regard?

THE MINISTER OF STATE IN rHE MINISTRY OF DEFENCE (DR. RAJA RAMANNA); (a) Appropriate neasnres have been taken by the state Government to ensu're the safety md security of the population living n the coastal districts of Tamil Nadu. \ coordination Committee of the coti-:erned Stste and Central agencies has seen set up at the State level for effective and coordinated action. Disrict officials of the affected coastal listricts have also been dfrected to iaise the Central agencies loordinated action,

(b) Joint patrols by Indian Nav_al, Indian Coast Guard and Sri Lankan Naval Ships and aircraft are being carried out along the line of control, Army troops have not been deployed on internal security duties in the coastal areas of Tamil Nadu as the situation does not warrant it.

Committee to Review Environmental Policy

*14, SHRI NARESH C. PUGLIA: SHRI MURLIDHAR CHAN-DRAKANT BHANDARE:

Will the PRIME MINISTER be pleased to state.-

- (a) whether a high level commit tee has recently been set up by Gov ernment to review the environment policy, with particular reference to protection of tribal interests; if so, what are the terms of reference of the committee;
- (b) what are the essential requirements and priority areag likely to be examined by the said committee;
- (c) whether the committee has submitted its report to Government; and
- (d) if not, by when it is likely to submit its report to the Government?

THE MINISTER OS STATE IN THE MINISTRY OF ENVIRON MENT AND FORESTS WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) and. (b) A statement is laid on the Table of the House (See below).

- (c) No, Sir.
- (d) The Committee is likely to submit its report by 17.3.1990.

Statement

An inter-Miriistrial Cornmittee has been set up to examine the various issues pertaining to protection of the